

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/306/ (IB)/2017  
NAME OF THE PETITIONER(S) : SATHESILAM ENGINEERING INDUSTRIES  
NAME OF THE RESPONDENT(S) : JAIN HOUSING & CONSTRUCTION LTD,  
SANDEEP KUMAR MEHTA  
UNDER SECTION : 433 (e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	N.A. Mohamed Masha	REPRESENTATION BY WHOM	<i>[Signature]</i> Petitioner
	N.A. Mohamed Masha	Counsel For petitioner	<i>[Signature]</i>
	B. SRUJANA	Counsel for Respondent	<i>[Signature]</i> Srujana

**ORDER**

Counsel for both the parties present. Counsel for the petitioner is directed to serve the copy of the Petition along with the documents relied upon to the respondent within 2 days. Counsel for the respondent is directed to file counter within 7 days thereafter. The matter is posted for arguments. In the meanwhile, counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on **21.06.2017 at 02.30 P.M.**

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)